(4) भूमि रखने वाली शिक्षात्मक संस्थाओं तथा सहकारी संगठनों यदि उनको कृषि कार्यों के लिए ट्रैक्टरों की ग्रावश्यकता है।

प्रतिरक्षा कर्मचारियों के लिए एक कोटा भारक्षित किया जाता है। यह कोटा उत्तरी प्रदेश में किए गए श्रायात का 17 प्रतिशत होता है और अन्य प्रदेशों में उसका 1 प्रतिशत।

ये सिद्धांत रूस से ग्रं यातित डी० टी०
14 वी तथा वाईल रस ट्रैक्टरों पर लागू
होते हैं। ट्रैक्टरों की कोई संख्या आरक्षित
नहीं की गई है और उपरोक्त बताए ग
सिद्धांतों के अनुसार ही प्राप्त प्रार्थना-पत्नों
के आधार पर प्राथमिकत नियतन किया
जाता है। फिर भी, प्रतिरक्षा कर्मचारियों
के मामल में, रक्षा मंज्ञालय द्वारा व्यक्तिगत
ग्रधिकारियों को निश्चित कोटा वितरित
किया जाता है।

(ग) प्रतिरक्षा मंत्रालय के लिए आरक्षित कोटा में से किसी भी व्यक्ति के लिए, जो फौज में काम कर रहा है या कर चुका है, ट्रैक्टर नियत करने पर विचार किया जा सकता है। फिर भी, जैसा कि ऊपर बताया गया है अलग अलग लोगों को रक्षा मंत्रालय (डायरैक्ट्रेट जनरल आफ रिसैटिल-मेंट) द्वारा नियतन किया जाता है।

## Sale of Postal Forms

1527. SHRI SAYYAD ALI: Will the Minister of COMMUNICATIONS be pleased to state whether with a view to prevent waste and loss of postal forms, Government propose to sell such forms at a nominal cost of one paise each without refund for the same?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):
The Money Order form is already sold at a nominal price of 3 paise each

and this amount is set off against the money order commission at the time of booking. Regarding other forms, there is no proposal to price them with or without a provision for refund. Charges are, however, realised for forms sold in bulk in book form.

## Famine Relief Works in Bhiwani Tehsil

1528. SHRI TULSIDAS JADHAV: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the amount sanctioned by the Government of Haryana under the Famine Relief Scheme for Bhiwani Tehsil; and
- (b) the amount spent out of amount sanctioned so far?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE): (a) A sum of Rs. 11.50 lakhs was sanctioned by the Government of Haryana during the current financial year under the head "64-Famine Relief" for relief works in drought affected areas of Bhiwani Tehsil.

(b) the amount spent out of amount sanctioned so far.

## Digging of Canals in Bhiwani Tehsil

1529. SHRI TULSIDAS JADHAV: Will the Minister of FOOD & AGRI-CULTURE be pleased to state:

- (a) the amount spent by the Government of Haryana so far on the digging of canals in Bhiwani Tehsil of Hissar district under the Famine Relief Scheme; and
- (b) when the work of digging of canals in that tehsil is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Rs.